887

field of agricultural research. That shows that our scientists are making a very valuable contribution, those who are working in our various institutes and at least we have not found any difficulty in having scientists for doing this agricultural research work.

SHRI RAM NIWAS MIRDHA: Sir, we talk of a breakthrough in agriculture; we are very happy to note that a lot has been done. But whatever new seeds have been evolved or new techniques are in force, they covei largely speaking only the irrigated areas, hybrid seeds, whether it is wheal or it is rice; they cover only the irrigated areas which are very small areas compared to the vast areas in our which are unirrigated country. Unless there is a breakthrough in the rainfed areas where there is no irrigation system, there would be no solution to the problem of agriculture in India. So we would like to have the assessment from the hon. Minister as to the nature and type of work done up till now in these rainfed areas and unirrigated areas. How long will it take to achieve the same stage of breakthrough as we have done in the अन्य कालेजों के छात्रों के अभिभावकों की irrigated areas?

SHR1 ANNASAHEB SHINDE: Sir. I appreciate the viewpoint of the hon. Member. Even after harnessing all the water resources in our country quite a large pait of land is likely to be rainfed. That is why we are attaching as much importance to the rainfed crops as to those under irrigation conditions. But I may submit. Sir. that this activity of research in regard to the rainfed crops is very complicated; it is a difficult activity and nowhere in the world have they really succeeded in bringing about a complete breakthrough. In our country this research has been taken up. The hon. Members are aware that the Arid Research Institute is doing quite good work in this matter. In our country recently the scientists have come to the conclusion :hat it is possible to have good results n regard to this research activity. Personally I feel that we are at a stage vhen it is possible to adopt more itrains on a large scale in a number I

of areas; I have already mentioned some of the strains in my reply to the main question.

tc Questions

MR. CHAIRMAN: Next question. No. 129. Mr. Khaitan is absent. The Question Hour is over.

WRITTEN ANSWERS TO **QUESTIONS**

दिल्ली पोलिटेकनीक के छ। त्रों के लिए छ। त्रवृत्तियां

* 126. श्री सुरज प्रसाद: क्या समाज कल्याण मंत्री 13 अगस्त, 1968 को राज्य सभा में तारांकित प्रवन संख्या 363 के दिये गये उत्तर को देखेंगे और यह बताने की क्रपा करेंगे कि :

- (क) क्या शिक्षा मंत्रालय ने दिल्ली प्रशासन से कहा है कि वह छात्रवन्ति प्रदान किये जाने के लिये दिल्ली पोलिटेकनीक तथा आय के प्रश्न पर विचार करने के बारे में कोई समिति अथवा अधिकारी नियक्त करें:
- (ख) यदि हां, तो समिति के निष्कर्ष क्या है ;
- (ग) आय की गलत घोषणा करके कितने मामलों में छात्रवृत्तियां प्राप्त की गई; और
- (घ) ऐसे छात्रों की संख्या कितनी है। जिनको 19.67-68 में उनके भावकों की वार्षिक आय 750 रुपये होने के आधार पर छात्रवित्यां प्रदान की गई ?

t [SCHOLARSHIPS FOR STUDENTS **DELHI POLYTECHNICS**

*126 SHRI SURAJ PRASAD: Will the Minister of SOCIAL WELFARE be pleased to refer to the reply to Starred Question No. 363 given in the Rajva Sabha on the 13th August, 1968 and state:

- (a) whether the Ministry of EDUCATION has asked the Delhi Administration to appoint a committee or officer to go into the question of the income of the guardians of the students
 - tt | English translation.

889

the purpose of grant of scholarships;

- (b) if so, what are the findings of the period? committee;
- declaration of income; and
- 1967-68 on the basis of their guardians' income Annexure No. 19.1 being Rs. 750 per annum?]

समाज कल्याण विभाग और पेट्रोल तथा रसायन मंत्र।लय में उपमंत्री (श्री जे० बी० मृतयाल राव) : (क) नहीं, श्रीमान।

- (ख) प्रश्न नहीं उठता।
- (ग) कोई नहीं।
- पोलिटेकनीक 3 पोलिटेकनीक नवीकरण 10
- t [THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WELFARE AND MINISTRY OF PETROLEUM AND CHEMICALS (SHRI J. B. MUTHYAL RAO): (a) No, Sir.
 - (b) Does not arise.
 - (c) None
 - (d) Fresh-3 Polytechnic Renewal—10 Polytechnic]

Per Capita INCOME OF AGRICULTURISTS

- ♦129. SHRI R. P. KHAITAN: WUl; the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether it is a fact that the per capita income of agriculturists in Bihar is amongst the lowest in the country;
- (b) if so, the steps proposed to be taken by Government to improve their lot and bring it at par with the rest of the country;
- (c) the Central assistance which is being extended to the State for development of agriculture; and
 - tt] English translation. 2-48 R. S./68

of the Delhi Polytechnics or other colleges for (d) the per capita income of agriculturists in India likely to be achieved j by the end of 1968-69 and at the end j of the Fourth Five-Year Plan

to Questions

(c) the number of cases in which THE MINISTER OF STATE IN THE j scholarships were obtained by a wrong MINISTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT COOPERATION ANNASAHEB (SHRI (d) what is the number of students who have SHINDE): (a) to (d) A statement is placed on been granted scholarships during the year the Table of the Sabha. [See Appendix LXVI,

RULES FOR RECOGNITION OF POLITICAL **PARTIES**

*130. SHRI SITARAM JAIPURIA: SHRI A. D. MANI:

Will the Minister of LAW be pleased to state:

- (a) whether the Election Commission propose to frame fresh rules for i recognition of political parties;
 - (b) if so, the details thereof;
- (c) the reasons for framing the fresh rules; and
- (d) whether the views of the all-India political parties will be taken in to consideration by the Commission in this regard?

THE MINISTER OF LAW (SHRI P. GOVINDA MENON): (a) Regarding the criteria for recognition of political parties, the Election Commission had only recently issued an Order on the 31st August, 1968, modifying the then existing rules on the subject. The Government is not aware as to whether the Election Commission again proposes to frame fresh rules on the subject.

(b) to (d) Do not arise.

SUGAR DECONTROL

- ♦131. SHRI M. P. BHARGAVA: SHRI B. K. GAIKWAD:
- Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government propose to I decontrol sugar completely;